

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3811
ANSWERED ON 03.01.2019

GROUND WATER MANAGEMENT

3811. SHRI RAJIV PRATAP RUDY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government assesses the ground water resources regularly and has made any assessment of the same in the country recently and if so, the details thereof, State-wise;
- (b) whether the Government has circulated a Model Bill to all the States/ UTs to enable them to enact suitable ground water legislation for its regulation and development and if so, the details and the salient features thereof;
- (c) whether the Government has started any ground water management projects with private/foreign collaboration and if so, the details and current status thereof; and
- (d) whether the Government has a review mechanism for these projects and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) Yes, Madam. Central Ground Water Board (CGWB) regularly carries out ground water resource assessment in the country jointly with State Governments. As per assessment of 'Dynamic Ground Water Resources-2013', the annual replenishable ground water resources of the country is 447 billion cubic meter (BCM) and the net annual ground water availability is 411 BCM. The annual ground water draft (utilization) for all uses is 253 BCM. State-wise details are given at **Annexure**.

(b) Ministry of Water Resources, RD & GR has circulated a Model Bill to all States/UTs to enable them to enact suitable ground water legislation for its regulation and development which includes provision of rain water harvesting. So far, 15 States/UTs have adopted and implemented the ground water legislation on the lines of Model bill. The Model Bill 2005 to regulate and control the development and management of ground water is available in public domain at the following URL <http://cgwb.gov.in/CGWA/Documents/Model-bill.pdf>.

(c) & (d) Under World Bank assisted 'National Hydrology Project', Ministry of Water Resources, RD & GR is working to improve the extent, quality and accessibility of water resources including ground water information in India for their efficient usage in ground water resources management. A National Level Steering Committee headed by Secretary, Ministry of Water Resources, RD & GR annually meets to review the progress of project apart from periodical reviews at various levels in the Ministry.

ANNEXURE

Annexure referred to in reply to part (a) of Unstarred Question No. 3811 to be answered in Lok Sabha on 03.01.2019 regarding “Ground Water Management”

**STATE-WISE GROUND WATER RESOURCES AVAILABILITY, UTILIZATION AND STAGE OF DEVELOPMENT INDIA
(As on 31st March 2013)**

(in bcm → billion cubic metre)

Sl. No.	States / Union Territories	Annual Replenishable Ground Water Resource	Natural Discharge during non-monsoon season	Net Annual Ground Water Availability	Annual Ground Water Draft			Stage of Ground Water Development (%)
					Irrigation	Domestic and industrial uses	Total	
	States							
1	Andhra Pradesh	20.39	1.91	18.48	7.29	0.81	8.1	44
2	Arunachal Pradesh	4.433	0.443	3.99	0.002	0.007	0.01	0.23
3	Assam	32.11	3.21	28.9	4.06	0.68	4.74	16
4	Bihar	31.31	2.82	28.49	10.36	2.37	12.73	45
5	Chhattisgarh	12.8	0.9	11.9	3.76	0.64	4.4	37
6	Delhi	0.34	0.03	0.31	0.14	0.25	0.39	127
7	Goa	0.24	0.1	0.15	0.02	0.03	0.05	37
8	Gujarat	20.85	1.07	19.79	12.3	1.14	13.44	68
9	Haryana	11.36	1.06	10.3	13.32	0.6	13.92	135
10	Himachal Pradesh	0.56	0.03	0.53	0.16	0.11	0.27	51
11	Jammu & Kashmir	5.25	0.43	4.82	0.2	0.98	1.18	24
12	Jharkhand	6.56	0.57	5.99	0.63	0.72	1.35	23
13	Karnataka	17	2.16	14.83	8.76	0.99	9.76	66
14	Kerala	6.27	0.6	5.66	1.18	1.45	2.63	47
15	Madhya Pradesh	35.98	1.82	34.16	17.95	1.41	19.36	57
16	Maharashtra	33.19	1.71	31.48	15.93	1.14	17.07	54
17	Manipur	0.474	0.047	0.426	0.004	0.001	0.004	1.01
18	Meghalaya	3.31	0.33	2.98	0.008	0.004	0.012	0.4
19	Mizoram	0.03942	0.00394	0.03548	0	0.00104	0.00104	2.9
20	Nagaland	1.94	0.194	1.75	0	0.03	0.03	2
21	Odisha	17.78	1.09	16.69	4.14	0.87	5.02	30
22	Punjab	25.91	2.52	23.39	34.05	0.77	34.81	149
23	Rajasthan	12.51	1.26	11.26	13.79	1.92	15.71	140
24	Sikkim	-	-	-	-	-	-	-
25	Tamil Nadu	20.65	2.07	18.59	12.98	1.38	14.36	77
26	Telangana	14.74	1.35	13.39	7	0.76	7.77	58
27	Tripura	2.471	0.202	2.269	0.093	0.072	0.165	7.3
28	Uttar Pradesh	76.34	4.75	71.58	48.35	4.41	52.76	74
29	Uttarakhand	2	0.03	1.97	0.84	0.15	0.99	50
30	West Bengal	29.33	2.77	26.56	10.84	1	11.84	45
	Total (States)	446.14	35.49	410.65	228.16	24.71	252.87	62
	Union Territories							
1	Andaman & Nicobar	0.42	0.042	0.378	0.0001	0.0035	0.0037	1
2	Chandigarh	0.022	0.0022	0.0194	0	0	0	0
3	Dadara & Nagar Haveli	0.07	0.007	0.063	0.008	0.013	0.02	32
4	Daman & Diu	0.015	0.001	0.014	0.008	0.002	0.01	70
5	Lakshadweep	0.01055	0.00704	0.0035	0	0.00237	0.00237	68
6	Puducherry	0.193	0.019	0.174	0.124	0.029	0.153	88
	Total (UTs)	0.73	0.08	0.65	0.139	0.05	0.189	29
	Grand Total	446.87	35.56	411.3	228.3	24.76	253.06	62
